

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:879
ANSWERED ON:31.07.2006
APPOINTMENT OF MEMBERS OF CBFC
Khaire Shri Chandrakant Bhaurao

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether present members of Central Board of Film Certification have no relation with literature, art, culture and language;
- (b) if so, the basis on which they have been empanelled;
- (c) whether criteria on their appointment is likely to be revised; and
- (d) if so, the details of regular meetings of the Board held so far during the last three years and the reasons for non-convening of regular meetings?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) and (b) : No qualification has been prescribed under the Cinematograph Act, 1952 for appointment as Member of the Board of Film Certification. The Board Members of Central Board of Film Certification (CBFC) are chosen from diverse streams such as social sciences, law, education, art, film, etc. and represent a cross-section of the society.

(c) : The Cinematograph Act, 1952 is under review.

(d) : In 2003, one meeting was held; in 2004, two meetings were held and in 2005, the Board has met once. In 2006, one meeting has already been held and another meeting is scheduled to be held on 31.07.2006. The regular meetings in the years 2003 to 2005 could not be held because either the charge to the post of chairman was held temporarily or the Chairman of the Board was otherwise pre-occupied.